

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-2130(ND)2019

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.01.2020

NAME OF THE COMPANY: M/s. Dynacon Projects Pvt. Ltd. V/s. M/s.
Today Homes & Infrastructure Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Tapan Sangal and Mr. Ranjan Grover,
Advocates

Present for the Respondent: None

ORDER

No reply has been filed to CA 197/2020. Court notice be issued to the RP to
be present in Court on 7th February 2020. Dasti. Interim orders to continue.

-Sd-
(L.N. Gupta)
Member (T)

-Sd-
(Ina Malhotra)
Member (J)